

Committee (2004-2005) on Action Taken by the Government on the Observation and Recommendations contained in the Fifty-first Report of the Committee (Thirteenth Lok Sabha) on Allotment of PAN.

**Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes**

SHRI ROBERT KHARSHIING (Meghalaya): Sir, I lay on the Table a copy (in English and Hindi) of the Fourth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes including Minutes of the sittings of the Committee relating to the Ministry of Home Affairs, the Ministry of Social Justice and Empowerment and the Ministry of Tribal Affairs on Atrocities on Scheduled Castes and Scheduled Tribes and Pattern of Social Crimes towards them.

**Reports of the Department Related Parliamentary standing Committee on food, Consumer affairs and public Distribution**

श्री विजय सिंह यादव (बिहार): महोदय, मैं विभाग संबंधित खाद्य, उपभोक्ता मामले और सार्वजनिक वितरण संबंधी संसदीय स्थायी समिति के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

1. Fourth Report of the Committee on Action Taken by the Government on the recommendations/observations contained in the First Report on Demands for Grants (2004-2005) of the Department of Food and Public Distribution (Ministry of Consumer Affairs, Food and Public Distribution);
2. Fifth Report of the Committee on Action Taken by the Government on the recommendations/observations contained in the Second Report on Demands for Grants (2004-2005) of the Department of Consumer Affairs (Ministry of Consumer Affairs, Food and Public Distribution);
3. Sixth Report of the Committee on Demands for Grants (2005-2006) of the Department of food & Public Distribution (Ministry of Consumer Affairs, Food and Public Distribution); and
4. Seventh Report of the Committee on Demands for Grants (2005-2006) of the Department of Consumer Affairs (Ministry of Consumer Affairs, Food and Public Distribution).